

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH**

ORIGINAL APPLICATION NO: 47/2001

DATE OF DECISION:19/02/2001

Shri V.M.Bendre Advocate for
Applicant.

Versus

Union of India & 2 Ors. Respondents.

—Advocate for
Respondents.

CORAM:

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri B.N.Bahadur, Member(A)

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| 1. To be referred to the Reporter or not? | No |
| 2. Whether it needs to be circulated to other Benches of the Tribunal? | No |
| 3. Library. | No |


(ASHOK AGARWAL)
CHAIRMAN

abp

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:47/2001
DATED THE 19TH DAY OF FEB, 2001**

**CORAM:HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI B.N.BAHADUR, MEMBER(A)**

Shri Arun Shegi Vasave,
Ex Postal Assistant,
Dondaicha Sub-Post Office,
Dist.Dhdule.

... Applicant

By Advocate Shri V.M.Bendre

V/s.

1. Union of India (Through),
The Chief Post Master General,
Maharashtra Circle, G.P.O. Mumbai CST,
Mumbai - 400 001.

2. Sr.Superintendent of Post Offices
Dhule Division Dhule,
Dhule 424 001.

3. Director of Postal Services,
Office of Post Master General,
Aurangabad Region,
Aurangabad 431 002.

... Respondents

(ORAL) (ORDER)

Per Shri Ashok Agarwal, Chairman.

A short and innocuous prayer is made by the applicant in the present OA. He has submitted a representation to the Senior Superintendent of Post Offices, Respondent No.2 herein claiming reinstatement after he had been compulsorily retired based on an order of acquittal issued in his favour. The aforesaid representation of 4/4/2000 has remained pending and no decision thereon has been taken so far. All that the applicant claims is an early decision on his representation.

2. In our view the prayer made is just and reasonable, hence at this stage itself even without notice, we are directing the

...2.



:2:

Respondent No.2 to consider and convey his decision on the aforesaid representation to the applicant expeditiously and in any event within a period of two months from the date of service of the order.

3. The present OA is disposed of with above direction. No costs.

B.N.Bahadur

(B.N.BAHADUR)
MEMBER(A)

Ashok Agarwal

(ASHOK AGARWAL)
CHAIRMAN

abp